

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 09-06-2021 To 10-06-2021 For (All) Maincase & (All)

Pending : 4 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	CRM/649/2021	09-06-2021	ANANTA RAY VS THE STATE OF WEST BENGAL Advocate: SANTANU MAJI
2	CRM/650/2021	09-06-2021	KASIMUDDIN MD. VS STATE OF WEST BENGAL Advocate: DEBORSHI DHAR
3	CRM/651/2021	09-06-2021	SANTOSH BARMAN VS STATE OF WEST BENGAL Advocate: DEBORSHI DHAR
4	CRM/652/2021	09-06-2021	SABANA BIBI AND ANR VS State of West Bengal Advocate: SABIR ALI

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